

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)39(PB)/2018

IN THE MATTER OF:

Versatile Buildwel Pvt. Ltd.

.... Applicant/petitioner

With

Sishivinayak Hotels Pvt. Ltd.

.... Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 20.04.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

For the Applicant/petitioner : Mr. Pradeep Kathuria, PCS

ORDER

Learned Counsel for the petitioner states that appropriate application seeking condonation of delay shall be filed within a week.

List the matter on 10th May, 2018.

Sd/-
(M.M.KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)